

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
RAJYA SABHA
QUESTION NO 09.11.2010
ANSWERED ON
ALLOCATION AND MONITORING OF NSAP FUNDS .

150

Smt. Viplove Thakur

Will the Minister of COALCOALCOALCOALRURAL DEVELOPMENT be pleased to state :-

- (a) the details of Central assistance to the States under National Social Assistance Programme (NSAP) including Himachal Pradesh during the years 2007-08, 2008-09, 2009-10 and 2010-11, State-wise;
- (b) the details of amount spent in the implementation of the schemes under NSAP during the said period, scheme-wise and State-wise;
- (c) whether Government has any mechanism to monitor the funds being spent on implementation of such schemes; and
- (d) if so, the details thereof, scheme-wise and State-wise, for the said period?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT

(SHRI PRADEEP JAIN `ADITYA`)

(a)&(b): The National Social Assistance Programme (NSAP) is under State Plan and funds are released as Additional Central Assistance (ACA) by the Ministry of Finance to the States as a combined allocation for all the schemes under NSAP together. The details of central assistance given to the States under NSAP including Himachal Pradesh during the years 2007-08, 2008-09, 2009-10 and 2010-11 and the amount spent in the implementation of NSAP during the said period, State-wise is as in Annexure.

(c)&(d): NSAP Schemes are implemented by the State Governments. The progress of implementation of the NSAP is regularly monitored through Monthly Progress Reports (MPRs), Nodal Officer meetings, Performance Review Committee (PRC) meetings and field visits.